

ITEM NO.101

COURT NO.1

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CIVIL APPEAL NOS. 2421-2431/2021

THE STATE OF UTTAR PRADESH & ORS.

APPELLANT(S)

VERSUS

M/S MAWANA SUGARS LIMITED & ANR.

RESPONDENT(S)

[TOP OF THE BOARD]

IA No. 68212/2019 - EXEMPTION FROM FILING O.T.

IA No. 108037/2019 - EXEMPTION FROM FILING O.T.

IA No. 107128/2019 - EXEMPTION FROM FILING O.T.

IA No. 103459/2019 - EXEMPTION FROM FILING O.T.

IA No. 100352/2019 - EXEMPTION FROM FILING O.T.

IA No. 68214/2019 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES

IA No. 107981/2019 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES

WITH

C.A. No. 2443-2453/2021 (III-A)

IA No. 85081/2019 - EXEMPTION FROM FILING O.T.

IA No. 85080/2019 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES

C.A. No. 2454-2464/2021 (III-A)

IA No. 85118/2019 - EXEMPTION FROM FILING O.T.

IA No. 85119/2019 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES

C.A. No. 2432-2442/2021 (III-A)

IA No. 86462/2019 - EXEMPTION FROM FILING O.T.

IA No. 86461/2019 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES

Date : 13-11-2025 These matters were called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE

HON'BLE MR. JUSTICE K. VINOD CHANDRAN

HON'BLE MR. JUSTICE VIPUL M. PANCHOLI

For Appellant(s) :

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Mr. Pritam Bishwas, Adv.
Mr. Yashveer Singh, Adv.
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For Respondent(s):

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Mr. Akshat Vachher, Adv.
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Mr. Bhishm Pratap Singh, Adv.
Mr. Devansh Shekhar, Adv.
M/S. Vachher And Agrud, AOR

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Ms. Devika Khanna, Adv.

Mr. Abhinav S Aggarwal, Sr. Panel Counsel
Mr. Samar Vijay Singh, AOR
Ms. Sabarni Som, Adv.
Mr. Aman Dev Sharma, Adv.
Mr. Gaj Singh, Adv.
Mr. Abhishek Kumar Suman, Adv.

UPON hearing the counsel, the Court made the following
O R D E R

List after two weeks.

(POOJA SHARMA)
AR-CUM-PS

(ANJU KAPOOR)
ASSISTANT REGISTRAR